

material has been recently announced. Under the Scheme, the exporters are eligible for an import entitlement for art silk/synthetic yarn, embroidery machinery, coal-tar dyes, gums and textile chemicals upto 15 per cent. of the f.o.b. value of their exports and some cotton assistance. The exports are about 2 to 2.5 lakh yards per annum.

Cotton Prices

*21. { **Shri S. B. Patil:**
Shri P. C. Borooah:

Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether it is a fact that the prices of Cotton went above the ceiling fixed by Government during the last season;

(b) whether the Indian Cotton Mills Federation has now urged Government to take firm measures to maintain cotton prices within the ceiling; and

(c) what measures Government intend to take in this connection?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) Market reports to the effect that prices of Indian cotton went beyond the prescribed ceilings during the last season were received by the Textile Commissioner.

(b) Some representations to this effect were received.

(c) Compulsory survey by the Zonal Committees appointed for the purpose with a Surveyor as paid Chairman, stricter control on the purchase of kapas by mills, quota system of distribution of Indian cotton to mills by stages, appointment of Supervisors to check sampling for survey and the transactions in cotton by mills, random requisitioning and arranging the import of liberal quantities of foreign cotton are some of the measures introduced by the Government to keep the prices within the ceilings.

Transportation of Goods to Nepal

*22. { **Shri P. K. Ghosh:**
Shri Y. N. Singha:
Shri Bibhuti Mishra:
Shri Bhagwat Jha Azad:
Shri Kola Venkaiah:
Shri Bishwanath Roy:
Shri Bishanchander Seth:
Shri Yashpal Singh:
Shri P. K. Deo:
Shri Tridib Kumar:
Chaudhuri:

Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that goods meant for Nepal were much delayed either in Calcutta or Raxaul during September-October, 1962; and

(b) if so, the reasons therefor?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) and (b). The goods in transit to Nepal were not held up either at Calcutta or Raxaul during September-October, 1962 except for a delay of one or two days caused by the dislocation of traffic to Birganj following the Raxaul incident on September 29, when five Indians sustained gunshot injuries at the hands of armed Nepalese policemen.

Goans in Portugal Granted Indian Nationality

*23. **Shri Yashpal Singh:** Will the **Prime Minister** be pleased to state:

(a) whether some Goans in Portugal have been granted Indian Nationality; and

(b) if so, through which Agency this change of nationality was effected?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) and (b). In accordance with an Order issued under the Indian Citizenship Act, 1955, all Goans, except those who wished to retain their Portuguese Citizenship, are deemed to be Indian Citizens. Two Goans, resident in Portugal, who expressed a desire to obtain Indian